

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 21ST DAY OF APRIL, 2020 /1ST VAISAKHA,
1942

BAIL APPL.NO. TMP 52 OF 2020

CRIME NO 880/2020 OF KAIPAMANGALAM POLICE STATION,

THRISSUR DISTRICT

PETITIONER/ACCUSED NOS 1 & 2:

1. SHRI. VISHNU, S/O. SURESH,
CHIRATTAPPURACKAL HOUSE, VAZHIAMBALAM DESOM,
KAIPAMANGALAM PO, THRISSUR DISTRICT.
2. SHRI. JISHNU, S/O. SURESH,
CHIRATTAPPURACKAL HOUSE, VAZHIAMBALAM DESOM,
KAIPAMANGALAM PO, THRISSUR DISTRICT.

BY ADV. SHRI VISHNUPRASAD NAIR.

RESPONDENTS/STATE:

1. STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, COCHIN - 682 031.
2. SUB INSPECTOR OF POLICE, KAIPAMANGALAM
POLICE STATION,
THRISSUR DISTRICT - 680681.

BY SR.PUBLIC PROSECUTOR SRI.C N PRABHAKARAN

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION
ON 21.04.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

B.A. (TMP)No.52 of 2020

: -2- :

Dated this the 21st day of April, 2020

O R D E R

Learned counsel for the accused pressed for an order granting bail at the earliest stage. It is seen that the accused are in custody since 14.03.2020.

Post this matter to 28.04.2020.

T.V.ANILKUMAR
JUDGE

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